363

(c) the action plan prepared for development and change of roads including for draining and underground water system especially when the heavy rainfall occurs in the Hyderabad city as many a time the said city was inundated and incurred huge losses?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (c) This Ministry is primarily responsible for development and maintenance of National Highways in the country. Greater Hyderabad Municipal Corporation (GHMC) is a local body which does not come under the Administrative control of this Ministry. Hence this Ministry has no connect with the affairs of GHMC with respect to their roads.

## Inter-State connectivity project

2381. SHRI PARIMAL NATHWANI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the total number of projects under inter-State connectivity project lying incomplete at present;
  - (b) the date by which the said projects are likely to be completed;
- (c) whether Government has provided financial assistance to the State Governments for the construction of inter-State bridges and roads that are important from economic perspective during the last three years till date and if so, the details thereof, State-wise and year-wise, particularly in respect of Jharkhand and Gujarat; and
- (d) the names of the States proposed to be provided financial assistance in this regard during the current year?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) Details of on-going projects under inter-State connectivity are given in Statement-I (*See* below).

- (c) Details of financial assistance provided by Government of India to the State Governments for the construction of inter-State bridges and roads during the last three years till date, State-wise and year-wise including Jharkhand and Gujarat are given in Statement-II (See below).
- (d) Details of State-wise allocation of funds under economic importance and inter-State connectivity scheme for year 2019-20 are given in Statement-III.

Statement-I Details of ongoing projects under inter-State connectivity

Sl. No.	State	Project Name	Sanction cost (₹ cr)	length (km)	Date of start	Schedule/ Likely date of Completion	Remarks, if any
1	2	3	4	5	6	7	8
1.	Arunachal Pradesh	Construction of Road from C.O.  Headquarter Balemu to Bhairabkund (length = 3.21 km) under Inter State Connectivity (ISC)	7.45	3.12	23.12.2015	31.12.2019	
2.	Arunachal Pradesh	Construction of road from Samdrung to Bhutan Border(15.00km) in West Kameng District under ISC	21.41	15.00	06.06.2019	05.06.2022	
3.	Arunachal Pradesh	Construction of Road from Kakoi to Boginadi <i>via</i> Kui, Dirgha & Borsutum (from 0.00km to 8.00 km) under ISC	21.80	8.00	21.12.2017	22.12.2019	
4.	Arunachal Pradesh	Improvement of Longding - Bimlapur road (total length 49km) Phase-I: Strengthening ol existing pavement and resurfacing from Km 0.00 to Km 8.50 ISC	40.90	8.50	28.12.2018	27.06.2021	

5.	Assam	Rehabilitation of road from NH-15 Dhalpur Centre to Rajgarh <i>via</i> Simaluguri Letekujan ISC	40.48	16.15	01.10.2018	30.09.2020		Written Answers
6.	Gujarat	Construction of MB work across river Anas to Chakalia check post Timbdi road and Chakalia nani mahudi Anas river road talik jhalod district Dahod	25.16	-	yet to be awarded		Work is under tender stage	swers to
7.	Haryana	Construction of Road from Faridabad Greater Noida <i>Via</i> Jassana-Manjhawali-Atta Gujran Including Bridge Over River Yamuna Onder ISC Scheme of CRF (Phase-1: Construction of Major Bridge (630 M Long) and River Training/Guide Bund Works)	148.5	Bridge work of 630 meter length	Apr-18	Apr 20		[9 December, 2019] <i>Un</i>
8.	Himachal Pradesh	Improvement & upgradation of Bathri Sundla Langera J&K /HP border road from km 80/0 to 93/400 to D/L/ intermediate lane standard in Distt. Chamba.	25.38	13.4	24-08-2016	30-06-2020	Work is being proposed for foredosure on account of Non-Clearance of FCA case in respect of area falling under wild life sanctuary.	Unstarred Questions 365

1	2	3	4	5	6	7	8
	Himachal Pradesh	Improvement & Strengthening of Nangal MubarikpurTalwara road from Km. 54/675 to 72/555 (SH-25) in District Ona.	21.13	17.88	02.12.2018	1.05.2020	
	Madhya Pradesh	Construction of H.L. Bridge (including approach road) across Wainganga river on Benisaakdi-Dangurli (interstate) road in Balaghat district	30.03	NA	-	-	LOA issued to L-1 bidder on 18.10.2019. Agreement signed.
1.	Manipur	Construction of road from Tabufii on NH-102(A) to Kezhakheno (Nagaland) ISC	29.32	7	30.11.2019	29.11.2021	
2.	Manipur	Construction of Intermediated lane road from km 40.20 to km 60.42 on Lungthulien on NH 2 to Manipur/Mizoram border section	75.79	15.5	30.11.2019	29.11.2021	
13.	Manipur	Construction of Intermediated lane road from km 19.50 to km 35.00 (Ph-II length 15.50Km) on Khajang/ Phaitong (Manipur) to Daidou (Mizoram) section under ISC Scheme	48.21	20.2	30.11.2019	31.05.2021	
14.	Meghalaya	upgradation to double lane with paved shoulder of Garobadha-	64.29	14.365	15.02.2018	15.02.2020	

	Mankachar Road from km 34.483 to km 48.848						Written
15. Mizoram	mprovement of Tuipuibari-W. Kawnpui Road (Package-I: From Km. 0.00 to km. 9.00) under ISC Scheme	57.91	9.00	NA	NA	Under tender Stage	Written Answers to
16. Nagaland	Construction of road from Tizit to Nokzang <i>via</i> Yanpan, Sukho and Yaukun.	34.78	32.60	21.07.2011	30.06.2020	The project is stalled since 2014 due to local problems. The contractor has stated his inability to complete the project within the awarded cost as the project was sanctioned during 2010-11. Hence, revised estimate is under preparation	[9 December, 2019]
17. Nagaland	Construction of 2 lane RCC Bridge over river Dhansiripar at Assam Border in Dimapur	20.97	0.120	11.01.2016	10.07.2020		Unstarred
18. Nagaland	Construction of road from Longwa (ITC Nagaland to Pongchau Town, Arunacha Pradesh	36.00	30.00	16.10.2015	30.06.2020		Questions 367

1 2	3	4	5	6	7	8	
19. Nagaland	Improvement of Asetkong- Tsusangra road from NH-61 (Impur Junction) to Longpong Bridge.	26.16	27.00	23.05.2017	30.04.2020		
20. Nagaland	Construction of Capital Bypass road (Kohima-Dimapur).	346.49	34.171				
	Package -I (Km 0.00 to Km 11.00) (11.00 km)			09.04.2018	09.04.2020		
	Package - II (Km 11.00 to Km 23.00) (12.00 km)			19.03.2018	19.03.2020		
	Package - III (Km 23.00 to Km 34.171)			19.03.2018	19.03.2020		
21. Nagaland	Construction of 2 Lane Inter-State Connectivity road from Chizami to Lai (Manipur) section.	28.80	8.00	23.04.2018	08.05.2020		
22. Nagaland	Upgradation of road to 2 Lane from Dhobinalla Junction to Diphu (Assam road) <i>via</i> Thahekhu Ranghapahar crossing and Sangtamtilla.	19.25	8.00	17.01.2018	02.02.2020		

23. Nagaland	Construction of 2 lane road with paved shoulder from Tizit to Zangkham-Pumao <i>via</i> Sangsa {Phase 1: from Tizit (km 0) to Zangkham (km 20) length 20km} under ISC Scheme	84.85	20.00	25.04.2018	10.05.2020	Written Answers to
24. Odisha	Widening & Strengthening of Baripada-Bamanaghati road SH-50 (from Bisoi to Rairangpur) to double lane with paved shoulder from km 0/00 to km 26/00	83.86	26	15.01,2019	14.07.2020	[9 Dec
25. Odisha	Widening & Strengthening of Gopalpur-Chhattisgarh Border to double lane with paved shoulder from km 4/700 km to 28/960 Km	64.7	24.26	15.01.2019	14.07.2020	December, 2019]
26. Sikkim	Upgradation, widening and improvement of Budang-Chumbung-Chakung-Soreng Road in West Sikkim (Length=22.16 km) under ISC	31.19	22.16	08.08.2012	31.03.2020	Unstarred
27. Tamil Nadu	Widening existing of SL to DL from Km 10/0 - 51/2 of Chellampalayam Burgur- Kollega Road	41.2	72.9	26.10.2017	24.01.2020	Questions
	Total	1,476.01	453.33			369

Statement-II

Details of financial assistance provided by Government of India to the State Governments for the construction of inter-State bridges and roads during the last three years till date

					₹ in crore
Sl.	State	2016-17	2017-18	2018-19	2019-20
No.					till date
1.	Andhra Pradesh	21.94	11.79	-	
2.	Arunachal Pradesh	6.36	4.57	14.98	9.87
3.	Assam	18.79	17.03	21.39	13.24
4.	Bihar	8.62	0	0	0
5.	Goa	0.93	19.78	25.77	16.11
6.	Gujarat	2	8.72	4.24	0.04
7.	Haryana	0	0	13.91	18.33
8.	Himachal Pradesh	0	21.13	0	0
9.	Jharkhand	26.37	19.02	0	0
10.	Madhya Pradesh	0	0	0	0
11.	Maharashtra	41.45	7.59	0.78	0
12.	Manipur	0	25.77	23.87	2.36
13.	Meghalaya	9.43	13.67	3.87	14.15
14.	Mizoram	0	23.97	0	0
15.	Nagaland	17.65	19.23	34.01	76.1
16.	Odisha	42.27	38.51	5.3	6.83
17.	Rajasthan	6.64	18.08	9.96	1.86
18.	Sikkim	0	7.32	12.63	5.71
19.	Tamil Nadu	91	72.905	0	0
20.	Uttar Pradesh	5	115	93.79	26
21.	West Bengal	19.5	35	5	0
	Total	317.95	479.08	269.5	190.6

Statement-III Details of State-wise allocation of funds under economic importance and inter-State connectivity scheme for year 2019-20

Sl. No.	State	Total allocation for the year 2019-20 (₹ in crore)
1	2	3
1.	Andhra Pradesh	0
2.	Arunachal Pradesh	12
3.	Assam	22
4.	Bihar	0
5.	Chhattisgarh	0
6.	Goa	28
7.	Gujarat	1
8.	Haryana	35
9.	Himachal Pradesh	7
10.	Jammu and Kashmir	5
11.	Jharkhand	0
12.	Karnataka	2
13.	Kerala	0
14.	Madhya Pradesh	0
15.	Maharashtra	2
16.	Manipur	9
17.	Meghalaya	17
18.	Mizoram	0
19.	Nagaland	90
20.	Odisha	25
21.	Punjab	5

372	Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2		3
22.	Rajasthan		6
23.	Sikkim		9
24.	Tamil Nadu		13
25.	Telangana		1
26.	Tripura		0
27.	Uttar Pradesh		25
28.	Uttarakhand		0
29.	West Bengal		0
	Total		314

## Loss caused due to accidents

†2382. SHRI LAL SINH VADODIA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that great financial loss is caused due to increasing number of accidents in the country;
- (b) if so, whether Government is considering to take any special steps to prevent the recurrence; and
  - (c) if so, the details of action plan thereof and if not, the reasons therefor?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) The working Group on Road Accidents, Injury, Prevention and control set up by the erstwhile Planning Commission in 2002 had estimated the social cost of road accidents in India at about 3 per cent of GDP in the year 1999-2000.

(b) and (c) The Motor Vehicle (Amendment) Bill, 2019 recently passed by the Parliament focuses on road safety and includes, *inter alia*, stiff hike in penalties for traffic violations and electronic monitoring of the same, enhanced penalties for juvenile driving, cashless treatment during the golden hour, computerization/automation of vehicle fitness and driving, tests, recall of defective vehicles, streamlining the third

<sup>†</sup>Original notice of the question was received in Hindi.